

PUNJAB VIDHAN SABHA SECRETARIAT

Unstarred Questions

**TO BE ASKED AT THE MEETING OF PUNJAB VIDHAN SABHA TO BE HELD ON
Thursday, the 14th February, 2019**

To submit Report of Justice Gurnam Singh Commission

237. **1. Sardar Gurpartap Singh Wadala, M.L.A.)**
2. Sardar Kanwar Sandhu, M.L.A.) :- Will the Chief Minister be pleased to state :-
- whether it is a fact that four Sikh youths were killed during firing by the police while showing resentment against sacrilege and burning of 5 Saroops of Sri Guru Granth Sahib ji at Nakodar (district Jalandhar) in the year 1986 and dead bodies of these youths were cremated by the police, against the orders of the govt.;
 - whether it is also a fact that Justice Gurnam Singh Commission was constituted on 5th February, 1986 by the Punjab Govt. to conduct enquiry of this matter, which had submitted its report to the govt. on 29th March, 1987;
 - if reply to part(a) and (b) above be in the affirmative, the copy of report of Justice Gurnam Singh Commission be laid on the Table of the House?

Regarding Plans/ Schemes to be given to the beneficiaries after becoming member under Punjab Building and other construction

238. **Shri Aman Arora, M.L.A.:-** Will the Labour Minister be pleased to state:-
- the number and details of plans/schemes which are given to the beneficiaries after becoming member under rule no. 265 (red copy) Punjab building and other construction of Punjab rules 2008 framed under Regulation Employment and Conditions of Service Act., 1996;
 - the detail and amount of benefit of these schemes/plans;
 - the number of beneficiaries who have forwarded applications to the govt. to avail the benefit of these schemes during last three years(2016-17, 2017-18 and 2018-19) togetherwith yearly amount sent to the same alongwith the remaining amount;
 - the process for releasing money to the beneficiaries under said scheme;
 - the number of meetings held at block/ district level to make recommendations for making payment by accepting applications of eligible beneficiaries during the last three years ((2016-17, 2017-18 and 2018-19);
 - the amount lying with the govt./ department under this scheme upto 31-12-2018;
 - the duration after which meeting at block/ district level is held for accepting applications for these beneficiaries as per instructions of this Act/Scheme?

Regarding recruitment of Clerks by Subordinate Services Selection Board, Punjab

248. **Shri Aman Arora, M.L.A.:-** Will the Chief Minister be pleased to state:-
- whether it is a fact that 1883 posts of clerks through an advertisement number 4/2016 were published by Subordinate Services Selection Board, Punjab;
 - whether it is also a fact that written and typing test was conducted for aforesaid posts in which 4279 candidates passed out ;
 - whether there is any proposal under consideration of the govt. to enhance the number of posts of clerks published in advertisement;
 - the time by which the appointment letter is likely to be issued to aforesaid passed candidates?

To regularise the contractual basis employees under Sarv Sikhya Abhiyan Society

249. **Shri Aman Arora, M.L.A.:-** Will the Education Minister be pleased to state:-
- whether it is a fact that employees are working on contractual basis in district Education offices and Block Education offices of Punjab since the last 10 years approximately under Sarv Sikhya Abhiyan Society in Education Department;
 - if reply to part (a) above be in the affirmative whether it is also a fact that previous govt. formulated an Act. to regularize 27000 contractual basis employees but could not be notified due to enforcement of code of conduct; if so, whether incumbent govt proposes to implement the aforesaid Act ?

To revive the old pension scheme


250. **Shri Aman Arora, M.L.A.:-** Will the Finance Minister be pleased to state whether the Punjab Govt. proposes to revive the old pension scheme of its employees, if so, the time by which it will be implemented?

Number of students and title of books of history subject of 11th and 12th Classes

253. **Sardar Harinderpal Singh Chandumajra, M.L.A.:-** Will the Education Minister be pleased to state:-
- the number of students of "History" subject of 11th and 12th Classes for the academic year 2017-18 and 2018-19;
 - the titles of recommended books to teach "History" subject for 11th and 12th Classes for academic year 2017-18 and 2018-19;
 - a copy of syllabus prescribed to teach "History" subject for 11th and 12th Classes for the academic year 2017-18 and 2018-19 be laid on the table of the House?

To implement old pension scheme

267. **Sardar Amarjit Singh Sandoa, M.L.A.:-** Will the Local Government Minister be pleased to state:-
- whether the employees were regularized by the Government in the year 2010-11 whowere working on contract basis in Nagar Panchayats since 1993-94 in the State;
 - whether some Nagar Panchayats have implemented old pension scheme for those employees;
 - if reply to part (b) above be in affirmative, whether the Government will consider to implement old pension scheme for the employees of remaining Nagar Panchayats?


Superintendent
Punjab Vidhan Sabha
Chandigarh

Area of the minors, water outlets and sanctioned Quantity of water of Sirhind feeder

268. **Shri Nathu Ram, M.L.A.:-** Will the Water Resources Minister be pleased to state :-
- the area from head to tail falls under Malukpur minor, Abhohar branch, Lambi minor and Sukhchain minor which emanates from Sirhind feeder together with the number of sanctioned water outlets and sanctioned cusec water therein;
 - the number of new water outlets passed during last 10 years together with as to how many acres of land covered under the command;
 - how many acres of land has been declared un-commanded for last 10 years;
 - the size of area on water outlet has been enhanced but whether quantum of water has also been enhanced as per size of water outlet ?

To provide houses to poor people belonging to Scheduled Caste/Backward Classes

269. **Shri Pawan Kumar Tinu, M.L.A.:-** Will the Welfare Minister be pleased to State the number of needy poor people belonging to Scheduled C castes and Backward Classes of the State to whom the constructed houses have been provided by the Punjab govt. from March, 2017 to date togetherwith the district-wise detail of the beneficiaries?

Details of works executed by the technical wing of Rural Development and Panchayats department

270. **Sardar Kulwant Singh Pandori, M.L.A.:-** Will the Rural Development and Panchayats Minister be pleased to state :-
- the details of works executed by the technical wing of the department with the help of funds i.e. border area development fund Sarv Sikhya Abhiyaan, construction of Cattle fair ground, funds released by PUDA, funds released for the construction of Suvidha Centers and Development Bhawan during the tenure of last Akali-BJP govt.;
 - the technical administrative approval and utilized certificates of the works which were more than 5 lacs of cost be placed on the Table of the House;
 - whether any case is under process in High Court for conducting the C.B.I. inquiry with regard to the corruption done during construction of said works; if so, the details thereof ?

Details of Grants received in Mahal Kalan Constituency

271. **Sardar Kulwant Singh Pandori, M.L.A.:-** Will the Rural Development and Panchayats Minister be pleased to state the amount of grant received separately in village Gagewal, Sehjarhaa and Dhaner in Assembly Constituency Mahal Kalan in the last 10 years alongwith various destinations of its utilization and whether its utilization certificates have been submitted ?

Regarding action taken on F.I.R

272. **Sardar Sukhpal Singh Bhullar, M.L.A.:-** Will the Chief Minister be pleased to state whether it is a fact than an F.I.R No. 346 registered under section 302/34 in the year 1983 is still pending for action at Police Station Patti (District Taran Taran); if so, the action being taken as per law in said case by the Government alongwith the details of investigation under way?

To abolish the Reds Line

277. **Sardar Simarjit Singh Bains, M.L.A.:-** Will the Revenue Minister be pleased to state whether the State Government will consider to abolish the red line prescribed by the British Government keeping in view the problems being faced by public of Punjab so that the right of residential ownership may be given to the affected people of the same; if so, the time by which the action will be initiated in this regard ?

Details of route permits issued of private companies for A.C Buses

278. **Sardar Kulbir Singh Zira, M.L.A.:-** Will the Transport Minister be pleased to state:-
- the company -wise number of route permits issued by the Government to the private companies for A.C buses from March, 2013 to date alongwith the criteria adopted to issue these route permits;
 - whether the Govt. considers to ply A.C bus from Zira to Chandigarh ?

Details of ration allowance provided from Police Constable to Inspector rank

279. **Sardar Kulbir Singh Zira, M.L.A.:-** Will the Chief Minister be pleased to state:-
- the per month amount of ration-allowance being provided from police constable to inspector rank from the year 1990 till date and whether there is any proposal of the Government to enhance said allowance;
 - if reply to part (a) above be in the affirmative the per month enhancement of said allowance is under consideration ?

Regrding uniform from Police Constable to Inspector rank

280. **Sardar Kulbir Singh Zira, M.L.A.:-** Will the Chief Minister be pleased to state:-
- whether the uniform (winter/ summer) is being provided from police constable to inspector level from the year 1990 to date : if the same is not being provided then, the amount of uniform allowance being provided;
 - whether the Government proposes to enhance the uniform allowance; if so , the amount for the same ?

Chandigarh
The 13rd February, 2019

C. Paul
Superintendent
Punjab Vidhan Sabha
Chandigarh

Shashi Lakanpal Mishra,
Secretary,
Punjab Vidhan Sabha.